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Open Court.

Central Administrative Tribunal,
Allahabad Bench, Allahabad.

Dated: Allahabad, This The 11th Day of October, 2000

Coram: Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Dayal, A.M.

Original Application No. 1059 of 2000

Prakash Chand Shukla,
aged about years,
son of Shri S.S. Shukla,
R/O C/O Shri Prem Shanker Pathak,
Izatnagar,
Post Office Bareilly.

. . . Applicant.

Counsel for the applicant: Sri T.S. Pandey, Adv.

Versus

1. Union of India through General Manager
North Eastern Railway, Gorakhpur.
2. Divisional Railway Manager, North Eastern
Railway Izatnagar, Bareilly.
3. Senior Divisional Personal Officer,
North Eastern Railway, Izatnagar,
Bareilly.
4. Senior Divisional Mechanical Engineer,
N.E. Railway, Gonda.

. . . Respondents.

Order (Open Court)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

We have heard Sri T.S. Pandey, learned
counsel for the applicant at length.

2. This application under section 19 of the
Administrative Tribunals Act 1985 has been filed
challenging the order dated 21.8.2000 by which





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representation of the applicant filed before Senior Divisional Engineer Izatnagar has been rejected.

3. After hearing learned counsel for the applicant we are of the opinion that the facts which have been placed before us, were not mentioned in the representation. The relief claimed was only against the direct recruitment and no dispute was raised about seniority. In our opinion, in the absence of necessary details and pointed attack against allegedly wrong determination of the seniority of the applicant, authorities can not be expected to pass a correct order.

4. In the aforesaid circumstances we dispose of this application finally giving liberty to the applicant to make a fresh representation before respondent No. 3 placing all facts in detail as stated in this O.A. The representation if so filed within a month from today, shall be considered and decided by a reasoned order within three months thereafter. No order as to costs.


Member (A.)


Vice Chairman

Nafees.